

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 24-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CA(CAA)/12(CHE)/2024
NAME OF THE PETITIONER : Jain Recycling Pvt Ltd and
Jain Resource Recycling Pvt Ltd
NAME OF THE RESPONDENT(S) : ----
UNDER SECTION : Sec 230 of CA, 2013 r/w Rule 11 of NCLT
Rules, 2016

ORDER

Ld. Counsel Mr. T.K. Bhaskar for the Applicant.

Heard.

Order Reserved.

-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)